

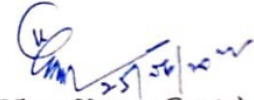
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. 86956-18774.C/Computer Branch/RACC/ND/2022

Dated: 25/06/2022

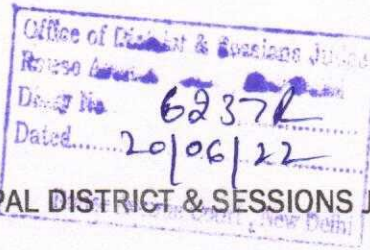
Copy of letter No. 21102-21171/Cyber Security/Comp./2022, dated 18.06.2022 issued by Ld. Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi along with its annexures duly marked to Computer Branch by Ld. Principal District & Sessions Judge, RADC, New Delhi is circulated digitally for information, necessary action and for compliance to:

1. All Ld. Judicial Officers posted within Rouse Avenue Court Complex, New Delhi with request to follow the Cyber Security Guidelines and bring it to the notice of staff/officials posted in their control.
2. PS to Ld. Principal District & Session Judge cum Special Judge (PC Act) (CBI), RACC, New Delhi.
3. All Branch In-charges, Rouse Avenue Court Complex, New with direction to follow the Cyber Security Guidelines bring it to the notice of staff/officials posted in their respective Branches.
4. Website Committee, Tis Hazari Courts, Delhi for uploading the same on official website.
5. Guard File.



(Vinay Kumar Gupta)

Principal District & Sessions Judge-
cum-Special Judge (PC Act) (CBI)
Rouse Avenue District Court
New Delhi.



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आज़ादी का
अमृत महोत्सव

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Ref. No. 20971 - 21101 /Cyber Security/Comp./2022

Dated: 18 JUN 2022

To

All Judicial Officers
Posted within the Central District
And Judicial Officers on Deputation/Diverted Capacity

Sub: Cyber Security Guidelines for Government Employees

Sir/Madam,

It is to inform you that the office has received email dated 13th June, 2022 of Ms. Seema Khanna, Deputy Director General, National Informatics Centre, Ministry of Electronics & Information Technology, Government of India through email dated 14th June, 2022 of Central Project Coordinator (CPC), Hon'ble High Court of Delhi communicating thereby Cyber Security Guidelines issued by Ministry of Electronics & Information Technology for Government Employees, specifies the "do's and don'ts" with respect to cyber security and ensuring proper cyber security hygiene in the Government Offices including the contractual/outsourced manpower.

The copy of Cyber Security Guidelines for Government Employees is annexed herewith and also available on accessing the below link:

https://jan-sampark.nic.in/campaigns/2022/13-Jun/NIC/images/Cyber_Security_Guidelines_for_Govt_Employees-Final_Release.pdf

In view of the above, you are requested to comply with the Cyber Security Guidelines for Government Employees and to communicate the same amongst all staff officials posted within respective control.

Girish Kathpalia
18.6.22
(Girish Kathpalia)
CJM

Principal District & Sessions Judge (HQs), Delhi

Ref. No. 21102 - 21171 /Cyber Security/Comp./2022

Dated: 18 JUN 2022

Copy forwarded for information and necessary action to:

1. Id. Principal District & Sessions Judges of all districts (except Central District) with request to circulate the same amongst all concerned of respective district. The email dated 13th June, 2022 of Ms. Seema Khanna, Deputy Director General, National Informatics Centre along with email dated 14th June, 2022 of Central Project Coordinator (CPC), Hon'ble High Court of Delhi and Cyber Security Guidelines issued by Ministry of Electronics & Information Technology, NIC, New Delhi for Government Employees also forwarded through e-mail. RADC
2. The AO (Judicial)/In-charge of all branches of Central District with directions to follow the Cyber Security Guidelines for Government Employees and to bring it to the notice of staff officials posted in the respective branch.
3. Office Record/file.

Marked to Computer Branch

(Girish Kathpalia)
Principal District & Sessions Judge (HQs), Delhi

CJM
20/06/22
PDSSJ/RADC
20/6/2022

RESTRICTED

Government of India

Cyber Security Do's & Don'ts

Cyber Security Guidelines for Government Employees



MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY



A-Block, CGO Complex
New Delhi – 110003

Website: <https://www.nic.in/>

DOCUMENT CONTROL

DOCUMENT NAME: Cyber Security Guidelines for Government Employees

DOCUMENT ID REFERENCE: CGGE

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6	Dr. Seema Khanna	DDG, NIC	Reviewer
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SECURITY CLASSIFICATION: Restricted**VERSION HISTORY:**

Issue Date	Effective Date	Description
1.1	7-Jun-2022	Draft- Added Section-5, Cyber Security Resources
1.2	8-Jun-2022	Draft – Added inputs from CERT-In and included DNS Server IPv4 and IPv6 IP addresses.
1.3	10-Jun-2022	Final Release

DISTRIBUTION LIST:

The following persons hold copies of the documents; all amendments and updates to the document must be distributed to the distribution list.

S.No.	Name	Location	Document type
1	Government Ministries and Departments	Across India	Soft copy

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1 INTRODUCTION

Information and communication technologies (ICT) have become ubiquitous amongst government ministries and departments across the country. The increasing adoption and use of ICT has increased the attack surface and threat perception to government, due to lack of proper cyber security practices followed on the ground. In order to sensitize the government employees and contractual/outsourced resources and build awareness amongst them on what to do and what not to do from a cyber security perspective, these guidelines have been compiled. By following uniform cyber security guidelines in government offices across the country, the security posture of the government can be improved.

2 CYBER SECURITY DO'S

1. Use complex passwords with a minimum length of 8 characters, using a combination of capital letters, small letters, numbers and special characters.
2. Change your passwords at least once in 45 days.
3. Use multi-factor authentication, wherever available.
4. Save your data and files on the secondary drive (ex: d:\).
5. Maintain an offline backup of your critical data.
6. Keep your Operating System and BIOS firmware updated with the latest updates/patches.
7. Install enterprise antivirus client offered by the government on your official desktops/laptops. Ensure that the antivirus client is updated with the latest virus definitions, signatures and patches.
8. Configure NIC's DNS Server IP (IPv4: 1.10.10.10 / IPv6: 2409::1) in your system's DNS Settings.

9. Configure NIC's NTP Service (samay1.nic.in, samay2.nic.in) in your system's NTP Settings for time synchronization.
10. Use authorized and licensed software only.
11. Ensure that proper security hardening is done on the systems.
12. When you leave your desk temporarily, always lock/log-off from your computer session.
13. When you leave office, ensure that your computer and printers are properly shutdown.
14. Keep your printer's software updated with the latest updates/patches.
15. Setup unique passcodes for shared printers.
16. Use a Hardware Virtual Private Network (VPN) Token for connecting privately to any IT assets located in the Data Centres.
17. Keep the GPS, bluetooth, NFC and other sensors disabled on your computers and mobile phones. They maybe enabled only when required.
18. Download Apps from official app stores of google (for android) and apple (for iOS).
19. Before downloading an App, check the popularity of the app and read the user reviews. Observe caution before downloading any app which has a bad reputation or less user base, etc.
20. Use a Standard User (non-administrator) account for accessing your computer/laptops for regular work.
21. While sending any important information or document over electronic medium, kindly encrypt the data before transmission. You can use a licensed

- encryption software or an Open PGP based encryption or add the files to a compressed zip and protect the zip with a password. The password for opening the protected files should be shared with the recipient through an alternative communication medium like SMS, Sandes, etc.
22. Observe caution while opening any shortened uniform resource locator (URLs) (ex: tinyurl.com/ab534/). Many malwares and phishing sites abuse URL shortener services.
 23. Observe caution while opening any links shared through SMS or social media, etc., where the links are preceded by exciting offers/discounts, etc., or may claim to provide details about any current affairs. Such links may lead to a phishing/malware webpage, which could compromise your device.
 24. Report suspicious emails or any security incident to incident@cert-in.org.in and incident@nic-cert.nic.in.
 25. Adhere to the security advisories published by NIC-CERT (<https://nic-cert.nic.in/advisories.jsp>) and CERT-In (<https://www.cert-in.org.in>).

3 CYBER SECURITY DON'TS

1. Don't use the same password in multiple services/websites/apps.
2. Don't save your passwords in the browser or in any unprotected documents.
3. Don't write down any passwords, IP addresses, network diagrams or other sensitive information on any unsecured material (ex: sticky/post-it notes, plain paper pinned or posted on your table, etc.)

4. Don't save your data and files on the system drive (Ex: c:\ or root).
5. Don't upload or save any internal/restricted/confidential government data or files on any non-government cloud service (ex: google drive, dropbox, etc.).
6. Don't use obsolete or unsupported Operating Systems.
7. Don't use any 3rd party DNS Service or NTP Service.
8. Don't use any 3rd party anonymization services (ex: Nord VPN, Express VPN, Tor, Proxies, etc.).
9. Don't use any 3rd party toolbars (ex: download manager, weather tool bar, askme tool bar, etc.) in your internet browser.
10. Don't install or use any pirated software (ex: cracks, keygen, etc.).
11. Don't open any links or attachments contained in the emails sent by any unknown sender.
12. Don't share system passwords or printer passcode or Wi-Fi passwords with any unauthorized persons.
13. Don't allow internet access to the printer.
14. Don't allow printer to store its print history.
15. Don't disclose any sensitive details on social media or 3rd party messaging apps.
16. Don't plug-in any unauthorized external devices, including USB drives shared by any unknown person
17. Don't use any unauthorized remote administration tools (ex: Teamviewer, Ammy admin, anydesk, etc.)

18. Don't use any unauthorized 3rd party video conferencing or collaboration tools for conducting sensitive internal meetings and discussions.
19. Don't use any external email services for official communication.
20. Don't jailbreak or root your mobile phone.
21. Don't use administrator account or any other account with administrative privilege for your regular work.
22. Don't use any external mobile App based scanner services (ex: Camscanner) for scanning internal government documents.
23. Don't use any external websites or cloud-based services for converting/compressing a government document (ex: word to pdf or file size compression)
24. Don't share any sensitive information with any unauthorized or unknown person over telephone or through any other medium.

4 CYBER SECURITY RESOURCES

The following resources may be referred for more details regarding the cyber security related notifications/information published by Government of India:

S.No	Resource URL	Description
1	https://www.meity.gov.in/cyber-security-division	Laws, Policies & Guidelines
2	https://www.cert-in.org.in	Security Advisories, Guidelines & Alerts
3	https://nic-cert.nic.in	Security Advisories, Guidelines & Alerts
4	https://www.csk.gov.in	Security Tools & Best Practices
5	https://infosecawareness.in/	Security Awareness Materials
6	http://cybercrime.gov.in	Report Cyber Crime, Cyber Safety Tips

5 COMPLIANCE

All government employees, including temporary, contractual/outsourced resources are required to strictly adhere to the guidelines mentioned in this document. Any non-compliance may be acted upon by the respective CISOs/Department heads.

Email

Sanjay Kumar Dubey

Cyber Security Guidelines for Government Employees - issued For wide circulation and strict compliance

From : Dr. Seema Khanna <seema@gov.in>

Mon, Jun 13, 2022 09:18 PM

Subject : Cyber Security Guidelines for Government Employees - issued
For wide circulation and strict compliance**To :** computer-racc@gov.in

Dear Sir/Madam

Please find the link to the "[Cyber Security Guidelines for Government Employees](#)".

The guideline specifies the "do's and don'ts" with respect to cyber security and ensuring proper cyber security hygiene in the government offices including the contractual/outsourced manpower.

It is requested that these guidelines maybe circulated amongst all officers in your State/Ministry/Department for compliance by all, including the outsourced/contractual manpower.

This mail is being sent on the directions of Director General, National Informatics Centre .

Regards,
Seema Khanna
Deputy Director General
National Informatics Centre
Ministry of Electronics & Information Technology
Government of India

